

CC No. 3056/17
U/s 138 of NI Act
P.S. Patel Nagar
15.08.2020

Present: Surety of the accused in person.

Bail bond furnished and same is verified, perused and accepted. RC of the surety be retained. Intimation in this regard be sent to MLO concerned.

(Pankaj Arora)
DMM/West/THC/Delhi
15.08.2020